

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
IB-351(ND)/2020

IN THE MATTER OF:

M/s. RT Construction Company

Vs.

M/s. EIE Engineering India Pvt. Ltd.

....APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 29.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Zunaid (Proxy), Mr. S. Bhardwaj Advocate

For the Respondent :

For the Intervener :

ORDER

Proxy Counsel for the arguing Counsel representing the Operational Creditor is present. Matter stands adjourned.

Put up on 17th March, 2020.

- S-d -
(SAROJ RAJWARE)
MEMBER (TECHNICAL)

S-d-
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)